GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 3618 TO BE ANSWERED ON 21ST DECEMBER, 2015

ILLEGAL EXPORT OF BEEF

3618(H). SHRI MANSHANKAR NINAMA:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- a) whether the Government proposes to set up labs at ports to check illegal export of beef;
- b) if so, the details and the present status thereof;
- c) whether the Government has received any complaints regarding misleading propaganda relating to beef export; and
- d) if so, the details thereof along with the action taken by the Government in this regard?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण)(स्वतंत्र प्रभार)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

- (a) & (b) Presently, there is no such proposal to set up labs at ports.
- (c) The export policy of the Government as regards beef export is very clear i.e. "the export of beef (meat of cows, oxen and calf) is prohibited and is not permitted for exports".
- (d) Does not arise.
